

(b): PMFBY provides for comprehensive risk coverage for crop loss due to non-preventable natural risks including flood and drought and during Kharif season in the current year claims have been settled by concerned insurance companies for flood and drought during Kharif.

(c): Rashtriya Krishi Bima Yojana (RKBY) was under implementation till 2015-16. State-wise details of Claims under RKBY during last three years are at **Annexure-II**.

(d) & (e): Some claims under erstwhile scheme of NAIS/RKBY still remain to be settled for various reasons including non-receipt of State share in premium subsidy and/or claim amount. The various stakeholders including the States are regularly pursued to settle the claims at the earliest.

(f): Under the new schemes of PMFBY and RWBCIS, the sum insured has been rationalized and made equal to the Scale of Finance fixed by the District Level Technical Committee (DLTC). Further, cap on premium under erstwhile schemes which resulted in reduced sum insured/claims has been removed. Therefore, farmers are getting increased compensation under the new schemes.

ANNEXURE-I

STATEWISE COVERAGE OF FARMERS UNDER VARIOUS CROP INSURANCE SCHEMES SINCE RABI 1999

		RABI 1999-2000 to RABI 2015-16	Rabi 2010-11 to Rabi 2015-16	Kharif 2007 to Rabi 2015-16	Kharif 2016	Kharif 2016
		NAIS	MNAIS	WBCIS	PMFBY	RWBCIS
S.No.	STATE	NO. OF FARMERS COVERED	NO. OF FARMERS COVERED	NO. OF FARMERS COVERED	NO. OF FARMERS COVERED	NO. OF FARMERS COVERED
1	ANDHRA PRADESH	30647746	1800231	4346407	859867	729592
2	ASSAM	422654	19929	119384	0	51750
3	BIHAR	10707824	1382947	12885954	1485539	0
4	CHHATTISGARH	11802512	18	1287074	1396333	0
5	GOA	8211	296	0.00	742	0
6	GUJARAT	15496181	17084	497661	1842355	0
7	HARYANA	635778	262687	359565	695281	0
8	HIMACHAL PRADESH	372427	0.00	415432	111582	25103
9	JHARKHAND	6931179	117511	585356	828346	0
10	KARNATAKA	14359973	1566251	1168360	1555552	183177
11	KERALA	461282	47416	194428	0	31534
12	MADHYA PRADESH	43773385	218380	1618613	3791832	237314
13	MAHARASHTRA	51770126	51964	2988722	10940569	80528
14	MANIPUR	35645	0	0	9177	0
15	MEGHALAYA	36357	0	0	63	0
16	MIZORAM	121	512	0	0	0
17	ORISSA	19975543	425024	315755	1763506	0
18	RAJASTHAN	15058674	12620454	44872768	4985279	36799
19	SIKKIM	2062	0	0	0	0
20	TAMILNADU	8308806	476483	133157	16056	0
21	TELANGANA	1290368	923376	253751	591952	88361
22	TRIPURA	21248	0	0	1902	0
23	UTTAR PRADESH	23426012	5570562	1549867	3389529	6250
24	UTTARAKHAND	399156	217704	223750	129386	45863
25	WEST BENGAL	15115455	1943351	125035	3089434	1700
26	A & N ISLANDS	4773	783	0	0	0
27	PUDUCHERRY	43258	0	0	0	0
28	Punjab	0	0	67	0	0
29	JAMMU & KASHMIR	49065	0	1364	0	0
GRAND TOTAL		271155821	27662963	73942470	37484282	1517971

ANNEXURE-II

State-wise details of farmers covered, claims paid, claims payable and Number of farmers benefitted under NAIS during last three years – 2013, 2014 and 2015						
(Rs. in Lakh)						
S.No.	STATE	NO. OF FARMERS COVERED*	CLAIMS REPORTED	CLAIMS PAID	CLAIMS PAYABLE	No. Of FARMERS BENEFITTED
1	ANDHRA PRADESH	1900265	20784	9773	11011	221029
2	ASSAM	82269	169	138	31	2968
3	BIHAR	4670841	174712	35588	139124	1977654
4	CHHATTISGARH	2027966	71591	71591	0	717893
5	GOA	318	0	0	0	0
6	GUJARAT	2197244	233832	233832	0	597574
7	HARYANA	0	0	0	0	0
8	HIMACHAL PRADESH	69897	506	244	261	7950
9	JHARKHAND	842915	22756	10169	12587	402391
10	KARNATAKA	1446030	89176	89023	153	897895
11	KERALA	18284	84	84	0	1001
12	MADHYA PRADESH	15153273	814227	814052	174	4819500
13	MAHARASHTRA	19012865	701699	701698	1	14373863
14	MANIPUR	16016	455	455	0	10986
15	MEGHALAYA	6616	21	5	16	932
16	MIZORAM	0	0	0	0	0
17	ORISSA	5486449	244422	244422	0	1735285
18	RAJASTHAN	0	0	0	0	0
19	SIKKIM	168	0	0	0	0
20	TAMILNADU	2329325	96934	50106	46828	299522
21	TELANGANA	1290368	4915	2204	2710	76278
22	TRIPURA	1782	0	0	0	18
23	UTTAR PRADESH	853919	13097	13097	0	182809
24	UTTARAKHAND	13088	5	5	0	672
25	WEST BENGAL	3835435	62281	33989	28292	915219
26	A & N ISLANDS	2241	97	95	1	664
27	PUDUCHERRY	5414	7	4	3	232
28	JAMMU & KASHMIR	4545	2	0	2	183
GRAND TOTAL		61267533	2551772	2221193	330579	27242518

*Crop Insurance Scheme are mainly area based schemes and claims are computed on the basis of yield data received from the State Governments. As such no individual claims are lodged except in localized calamities and post harvest losses.
